

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 525/92

Monday, this the 7th day of February, 1994.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A Sadasivan Nair, S/o B Appipillai,
Diesel Assistant, C/o. C.W.S. Office,
Marshelling Yard, Southern Railway,
Ernakulam South.

.. Applicant

By Advocate Mr K Ramakumar

Vs.

- 1 The Union of India rep. by the General Manager, Southern Railway, Madras.
- 2 The Divisional Railway Manager, Southern Railway, Trivandrum.
- 3 The Divisional Personnel Officer, Southern Railway, Trivandrum.
- 4 N Navabudeen, Khalasi Helper, Southern Railway, Quilon
(Through the Divisional Personnel Officer, Southern Railway, Trivandrum).
- 5 B Humayun Basha, -do-
- 6 N Chandrasekharan -do-

.. Respondents

By Advocate Mrs Sumathi Dandapani

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant complains that the ranking in the seniority list has been revised to his disadvantage, without notice.

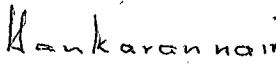
By reason of Annexure B order, applicant was declared senior to Respondents 4 to 6. However, by the impugned orders Annexure E, F & G it is said that respondents 4 to 6 have been ranked above the applicant. Learned Standing Counsel for the railways submits that hitherto, applicant had no grievance regarding his ranking though he had grievances regarding fixation of pay. She would fairly

submit that if applicant makes a representation regarding his grievance before the competent authority, who is stated to be Respondent-3, that authority will consider the same.

2 We permit applicant to make a representation before Respondent-3 within three weeks from to-day. If he makes a representation, that will be considered on merits (with notice to necessary parties) and a decision will be taken, within four months of the date of receipt of the representation. If, however, a representation is not made within time stipulated hereinbefore, this order will stand recalled, and the application will stand dismissed.

Dated the 7th February, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN